

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.10.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 286 of 2020	Asset Reconstruction Company India Ltd.(ARCIL) Vs. Mangesh Vitthal Kekre & Anr.	Avnish Mahapatra	Rajat Lohia-R1 Gursat Singh-R2
2.	Comp. App. (AT) (Ins) No. 428 of 2021	Intec Capital Ltd. Vs. Eastern Embroidery Collections Pvt. Ltd.	Sagar Bansal	

### For Hearing

3.	Comp. App. (AT) (Ins) No. 370 of 2021  (PH)	Union Bank of India on Behalf of the Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors.  <b>With</b>	Raunak Dhillon	C Rashmikant Rohan Dakshini Bhavin Shah Shweta Jaydev-R1 Liz Mathew Sonali Jain-R2 Vivek Shetty-R3 Anirudh Krishnaa Aayush Mitruka
4.	Comp. App. (AT) (Ins) No. 376 – 377 of 2021  (PH)	The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors.  <b>With</b>	Liz Mathew	Rohan Dakshin Bhavin Shah Himanshu Satija-R1 Vivek Shetty-R3 Ashish Bhan Aayush Mitruka-R4
5.	Comp. App. (AT) (Ins) No. 393 of 2021  (PH)	Piramal Capital & Houshing Finance Ltd. Vs. Kapil Wadhawan & Ors.  <b>With</b>	Aayush Mitruka	Mahesh Agarwal Ankur Saigal Divyang Chandirmani-R1 Sonali Jain Naveen Nath-R2 Raunak Dhillon-R3
6.	Comp. App. (AT) (Ins) No. 476 of 2021  (PH)	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.  <b>With</b>	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3

7.	Comp. App. (AT) (Ins) No. 506 of 2021  <b>(PH)</b>	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors.  <b>With</b>	Ashish Virmani	Raunak Dhillon Ashish Bhan Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
8.	Comp. App. (AT) (Ins) No. 507 of 2021  <b>(PH)</b>	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Pooja Mahajan-R4 Ashish Bhan Ketan Gaur-R6
9.	Comp. App. (AT) (Ins) No. 516 of 2021  <b>(PH)</b>	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
10.	Comp. App. (AT) (Ins) No. 538 of 2021  <b>(PH)</b>	Raghu K.S. & Ors. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
11.	Comp. App. (AT) (Ins) No. 546 of 2021  <b>(PH)</b>	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors.  <b>With</b>	Umang	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Chitra Rentala-R3
12.	Comp. App. (AT) (Ins) No. 539 of 2021  <b>(PH)</b>	Kapil Wadhawan Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd & Ors.  <b>With</b>	Mahesh Agarwal	Aayush Mitruka Liz Mathew Sonali Jain-R1 Raunak Dhillon Saloni Kapadia-R2 Chitra Rentala-R3 M. F. Philip-R4
13.	Comp. App. (AT) (Ins) No. 552 of 2021  <b>(PH)</b>	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Subhankar Jain Saloni Kapadia-R2 Chitra Rentala-R3
14.	Comp. App. (AT) (Ins) No. 785 of 2020  <b>(PH)</b>	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd.  <b>With</b>	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha

<b>15.</b>	Comp. App. (AT) (Ins) No. 647 of 2021  <b>(PH)</b>	Kapil Wadhawan Vs. Administrator of Dewan Housing Finance Corporation Ltd. & Anr.  <b>With</b>	Mahesh Agarwal	Navneet Vasudha Jain-R1 Ashish Bhan Chitra Rentala Samriddhi Shukla-R2
<b>16.</b>	Comp. App. (AT) (Ins) No. 759 of 2021  <b>(PH)</b>	Uttar Pradesh State Power Sector Employees Trust Vs. Dewan Housing Finance Corporation Ltd. & Anr.  <b>With</b>	Geetanjali Shahi	Raunaq Dhillan
<b>17.</b>	Comp. App. (AT) (Ins) No. 760 of 2021  <b>(PH)</b>	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.	Geetanjali Shahi	Rohan Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2

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By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar